Parishad by *someone* was sold for Rs. 3.75 lakhs to the Boston Museum o[Fine Arts;

(lVi if so, what -tep-. Government have taken to get back the idol; and

(*i*) *the* number of art pieces stolen from the museum during the years 1070-71, 1971-72, 1072-73 and i973-74?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF, S. NURUL HASAN): (a) and (c) Information is being collected and will be laid on the Table of the Sabha.

(b) The bronze image of Vishnu has been handed over to the Indian Ambassadoi in U.S.A. by the Curator, Boston Museum.

More Super Bazars in Delhi

SHRI LOKANATH MISRA:

SHRI K. P. SINGH DEO:

Will the Minister of AGRICULTURE be pleaded to stale:

(a) whether Government propose to open more Super Bazars in the Union Territory of Delhi;

. so, the number of smh bazars proposed to he opened- and the amount to be invested in each of them: and

(c) the areas where these bazars are to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Branches of the Super Bazar are to be opened by the Co-operative Store Ltd. (Super Bazar), New Delhi, which is an autonomous institution, and not by the Government.

(h) The Super Bazar has plans to open 20 brandies, in addition to its earlier 9 branches. The investment to be made in each branch will vary, as it will depend on its location, sales potential, size of the selling area, rental, staff strength, *etc.*

(c) The Super Bazar proposes to open new branches in different localities of Delhi and New Delhi, subject to availability of suitable accommodation at a reasonable rental. Out of the proposed 20 new branches, three have already started functioning, at the Delhi University Campus, Jama Masjid

7-5/RSS/ND/74

area, and Vithalbhai Patcl House, *on* 5-6-74, 14-6-74 and 22-7-74 respectively.

Criminal cases against former Chairman, F.C.I.

S'I. SHRI B. D. BARMAN:

SHRI BHOLA PRASAD:

SHRI I. MAHAPATRO:

SHRI YOGENDRA SHARMA:

SHRI J. S. ANAND:

SHRI SANAT KUMAR RAHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) al what singe is the criminal case filed against Shri Iqbal Singh, former Chairman of Food Corporation of India, on 28th November, 197:* before special judge, Delhi;

(b) the steps being taken to get the cases decided soon;

i a i b c r in the case of sale of Maize, a *j>rimn facie* case against Shri Iqbal Singh has been established: and

(d) if so, the details and steps being taken in the matter?

1HE MINISTER OF INDUSTRIAL DE-VE! OPMF.N T AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (*SHRI* C. SUBRAMANIAM): (a) to (d) The criminal case filed against Shri Iqbal Singh on 28-11-73 before special judge, Delhi is at the initial stage of its proceedings. Every effort is being made by the CBI to expedite the case. In another case of sale of maize, investigation has revealed a *prima facie* case against Shri Iqbal Singh. The matter has been referred to the Central Vigilance Commission and is at present under their examination.

Reorganisation of the Medical and Administration wings of the VVUIingdon Nursing Home

B32" SHRI B. D. BARMAN:

SHRI BHUPESH GUPTY: